

SCHEDULE 1

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF NISHRAV TRADING PRIVATE LIMITED (Formerly known as NISHRAV SECURITIES PRIVATE LIMITED)

1.	Name of Corporate Person	Nishrav Trading Private Limited (Formerly known as Nishrav Securities Private Limited)
2.	Date of Incorporation of Corporate Person	24 th November, 1994
3.	Authority Under Which Corporate Person Is Incorporated	Registrar of Companies, Maharashtra at Mumbai.
4.	Corporate Identity Number of Corporate Person	U52100MH1994PTC293462
5.	Address of The Registered Office of Corporate Person	Floor-5, Plot-178, N K M International House, Babubhai Chinai Rd, Nr Yogakshema LIC, Churchgate, Mumbai - 400020
6.	Liquidation Commencement Date of Corporate Person	22 nd November, 2019
7.	Name Address Email Address Telephone Number The Registration Number of the Liquidator	Manojkumar Jain 11, Friend's Union Premises Co-operative Society Ltd, 2 nd Floor, 227, P.D'Mello Road, Mumbai - 400001 manojj2102@gmail.com/ manojj_2102@yahoo.co.in 22075289. IBBI/IPA-001/IP-P00535/2017-18/10960
8.	Last date for submission of Claims	22 nd December, 2019

Notice is hereby given that Nishrav Trading Private Limited (Formerly known as Nishrav Securities Private Limited) has commenced voluntary liquidation on 22nd November, 2019.

The stakeholders of Nishrav Trading Private Limited (Formerly known as Nishrav Securities Private Limited) are hereby called upon to submit a proof of their claims, on or before 22nd December, 2019, to the liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only.
All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 23/11/2019

Place: Mumbai


Manoj Kumar Jain

Insolvency Resolution Professional

Reg. No: IBBI/IPA-001/IP-P00535/2017-18/10960

